



FORM No.- 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

1010

of 200

2

Application No.....

Applicant(s)..... Balaram Behram Respondent(s)..... 1 CAR

Advocate for Applicant(s)..... N.B. K.C. Kanungo Advocate for Respondent(s).....

B.D. Das

S. Behram

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

REGISTER

1. ORDER DATED 26-11-2002.

Heard Mr. K. C. Kanungo, Learned Counsel

for the Applicant and Mr. S. B. Jena, Learned Additional Standing Counsel (on whom a copy of this O.A. has been served) on the question of admission of this O.A.

In this Original Application under section 19 of the Administrative Tribunals Act, 1985, the Applicant has prayed for a direction to the Respondents to implement

I.P.O. for Rs 50/- f/w

per Regn P1.

Das
25-11-02

register

for Admin P1

Das
25-11-02

Das
25-11-02

Behram
25-11-02

Bench

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Dr. St. 26-11-02

Copies of order
Dr. 26/11 Nov '02
may be handed
over to counsels
for 6/11/02

DR
26/11/02
SD

Copies of order
alongwith copies of
OA sent to all
resps.

for
2/1/03

DR
26/11/02
SD

the UGC pay package and consequential revised scales of pay and other incidental service benefits at par with other categories of staff in that organisation. This being purely a matter in the realm of organisational policy and pay structure, justice can be better obtained from the Respondents, who are employers. We, therefore, dispose of this Original Application, at the admission stage, with a direction to the Respondents to consider the representations of this class of officials, with reference to the representation of the Applicant dated 6-11-2001 under Annexure-7 of this O.A. with expedition. There shall however be no order as to costs.

Send copies of this order to the Respondents alongwith Original Application and free copies of this order be given to learned counsel for both sides.

Manoranjan Mohanty
26/11/02
(MANORANJAN MOHANTY)
MEMBER (JUDICIAL)

B.N. Som
(B.N. SOM) 26/11/02
VICE-CHAIRMAN

KNM/CM.